

**FORM G**  
**(CORRIGENDUM TO INVITATION FOR EXPRESSION OF INTEREST PUBLISHED ON 08<sup>TH</sup>**  
**DECEMBER 2023)**

**INVITATION FOR EXPRESSION OF INTEREST FOR**

**SMAAASH ENTERTAINMENT PRIVATE LIMITED OPERATING IN THE GAMING AND**  
**ENTERTAINMENT INDUSTRY ACROSS DIFFERENT CITIES IN INDIA**

(Under Regulation 36A (1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

| <b>RELEVANT PARTICULARS</b> |  |  |          |                    |                |                  |
|-----------------------------|--|--|----------|--------------------|----------------|------------------|
| 1.                          | Name of the corporate debtor along with PAN and Corporate Identity Number  | SMAAASH Entertainment Private Limited<br>PAN: AACCI1792E<br>Corporate Identity Number:<br>U92413MH2009PTC197424  |          |                    |                |                  |
| 2.                          | Address of the registered office   | 404, Udyog Mandir No.2, Mogul Lane, Mahim (West), Mumbai, Maharashtra - 400016   |          |                    |                |                  |
| 3.                          | URL of the website   | <a href="https://smaaash-entertainment.in/">https://smaaash-entertainment.in/</a>  |          |                    |                |                  |
| 4.                          | Details of place where majority of fixed assets are located  | Gaming Machines, Go-Kart, Bowling Alleys and other entertainment devices are located at 13 centres of the Corporate Debtor situated across different cities in India.  |          |                    |                |                  |
| 5.                          | Installed Capacity of main products/ services  | Please refer point 4   |          |                    |                |                  |
| 6.                          | Quantity and value of main products/services sold in the last financial year   | As per the unaudited financial statement for financial year 2022-23:<br><table border="1" style="margin-left: auto; margin-right: auto;"> <thead> <tr> <th style="text-align: center;">Quantity</th> <th style="text-align: center;">Value (Rs.) In Crs</th> </tr> </thead> <tbody> <tr> <td style="text-align: center;">Not applicable</td> <td style="text-align: center;">Approx. 118 Crs.</td> </tr> </tbody> </table> | Quantity | Value (Rs.) In Crs | Not applicable | Approx. 118 Crs. |
| Quantity                    | Value (Rs.) In Crs   |  |          |                    |                |                  |
| Not applicable              | Approx. 118 Crs.   |  |          |                    |                |                  |
| 7.                          | Number of employees/workmen  | Approx. 480 employees as on date   |          |                    |                |                  |
| 8.                          | Further details including last available financial statements (with schedules) of two years, list of creditors are available at: | Details can be sought by prospective resolution applicant via e-mail by raising specific request at email ID: <a href="mailto:irpsmaaash@bdo.in">irpsmaaash@bdo.in</a>   |          |                    |                |                  |
| 9.                          | Eligibility for resolution applicants under section 25(2)(h) of the Insolvency and Bankruptcy Code, 2016 is available at:        | The eligibility criteria are mentioned in the detailed Expression of Interest process document available on <a href="https://smaaash-entertainment.in/">https://smaaash-entertainment.in/</a> or can be sought by email to <a href="mailto:irpsmaaash@bdo.in">irpsmaaash@bdo.in</a>  |          |                    |                |                  |
| 10.                         | Last date for receipt of expression of interest  | 23-12-2023   |          |                    |                |                  |
| 11.                         | Date of issue of provisional list of prospective resolution applicants   | 02-01-2024   |          |                    |                |                  |
| 12.                         | Last date for submission of objections to provisional list   | 07-01-2024   |          |                    |                |                  |
| 13.                         | Date of issue of final list of prospective resolution applicants   | 17-01-2024   |          |                    |                |                  |
| 14.                         | Date of issue of information memorandum, evaluation matrix and request for resolution plans                                      | 22-01-2024   |          |                    |                |                  |

**RELEVANT PARTICULARS**

|     |   |  |
|-----|---|--|
|     | to prospective resolution applicants              |  |
| 15. | Last date for submission of resolution plans      | 21-02-2024   |
| 16. | Process email id to submit expression of interest | <a href="mailto:irpsmaaash@bdo.in">irpsmaaash@bdo.in</a> |

Note: The timelines specified above can be modified by the committee of creditors in its sole and absolute discretion, subject to the overall timelines prescribed under the Insolvency and Bankruptcy Code, 2016. Details of any such modification in timelines shall be duly notified to the prospective resolution applicants. For a detailed background regarding the history of the CIRP of the Corporate Debtor, please refer to the detailed Invitation for EOIs published with this Form-G available at the website of the Corporate Debtor <https://smaaash-entertainment.in/>



**Bhrugesh Amin**

Resolution Professional in the matter of CIRP of SMAAASH Entertainment Private Limited

AFA No. No: AA2/11003/02/170324/202679 (Valid till 17.03.2024)

IBBI Registration no. IBBI/IPA-002/IP-N00353/2017-18/11003

**IBBI Registered Email:** [bhrugeshamin@bdo.in](mailto:bhrugeshamin@bdo.in)

**IBBI Registered Email:** BDO Restructuring Advisory LLP, Level 9, The Ruby, North West Wing,  
Senapati Bapat Road, Dadar (W), Mumbai 400028, India

For Smaaash Entertainment Private Limited

Date: 11 December 2023

Place: Mumbai